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SLP(C)No. 24424 OF 2004  
ITEM No.12

Court No.10

SECTION XI  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.24424/2004

(From the judgement and order dated 14/07/2004 in CMWP 6437/91  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

KEDAR NATH DUBEY (D) BY LRS & ORS.

Petitioner (s)

VERSUS

SHEO NARAIN DUBEY (DEAD) THRU LRS & ORS

Respondent (s)

(With prayer for interim relief)

Date : 06/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)

Mr.Praveen Kumar Rai, Adv.

Ms.Kavita Wadia, Adv.

For Respondent (s)

Mr.C.D.Singh, Adv.

Mr.R.K.Singh, Adv.

Mr.Sanjay Kr.Singh, Adv.

Ms.Kiran Suvarna, Adv.

Mr.Pramod Swarup, Adv.

Mr.J.K.Bhatia, Adv.

Mr. Punit Dutt Tyagi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Satish K.Yadav) (Vijay Aggarwal)

Court Master Court Master